

SCHEDULE II

FORM C

PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES

(Under Regulation 17 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

26.10.2022

To

The Liquidator

Daulat Ram Jain, Liquidator.

33, Shakespeare Sarani,

Kolkata – 700017.

e-mail- adiispat.rp@gmail.com



From

Damodar Valley Corporation,

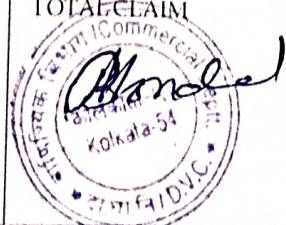
DVC Towers, 1st Floor.


VIP Road, Kolkata 700054.

Subject: Submission of proof of claim in respect of the liquidation of Damodar Valley Corporation (hereinafter referred to as DVC) under the Insolvency and Bankruptcy Code, 2016.

Madam/Sir,

Damodar Valley Corporation (hereinafter referred to as DVC) hereby submits this proof of claim in respect of the liquidation of M/s. Adi Ispat Private Limited [in liquidation]. The details for the same are set out below:

1.	NAME OF OPERATIONAL CREDITOR (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION, IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)	Damodar Valley Corporation (hereinafter referred to as DVC) is a statutory body established under the DVC Act, 1948.
2.	ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE	Damodar Valley Corporation. Commercial Department. DVC Towers, 1st Floor, V.I.P. Road, Kolkata – 700 054. EMAIL-SUBRATA.GHOSAL@DVC.GOV.IN BISWAJIT.MONDAL@DVC.GOV.IN SAMRAT.BHOWMIK@DVC.GOV.IN URMI.DASGUPTA@DVC.GOV.IN
3.	TOTAL AMOUNT OF CLAIM, INCLUDING ANY INTEREST, AS AT LIQUIDATION COMMENCEMENT DATE AND DETAILS OF NATURE OF CLAIM	<p>PRINCIPAL : Rs 53489226/-</p> <p>INTEREST : Rs 16528074/-</p> <p>TOTAL CLAIM : Rs 70017300/-</p> <p>(RUPEES SEVEN CRORES, SEVENTEEN THOUSAND AND THREE HUNDRED)</p> 

		TILL THE Liquidation commencement date 27.9.2022
4.	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED	 <ol style="list-style-type: none"> 1. Power Purchase Agreement dated 20th August 2007 between DVC and M/s. Adi Ispat Private Limited. 2. Monthly Electricity Bills along with arrear bills issued by DVC. 3. Ledger account/Working for computation of DVC showing default of M/s. Adi Ispat Private Limited in tabular form. 4. Disconnection Notice issued to M/s. Adi Ispat Private Limited due to non-payment of dues.
5.	DETAILS OF ANY DISPUTE, AS WELL AS THE RECORD OF PENDENCY OF SUIT OR ARBITRATION PROCEEDINGS	NIL
6.	DETAILS OF HOW AND WHEN DEBT INCURRED	Non-payment of bills and invoices of the operational creditor (DVC) in terms of the Power Purchase Agreement dated 20 th August 2007 between DVC and M/s. Adi Ispat Private Limited made between the Corporate debtor and the operational creditor and tariff orders of respective regulators.
7.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE OPERATIONAL CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	NIL
8.	DETAILS OF ANY RETENTION OF TITLE IN RESPECT OF GOODS OR PROPERTIES TO WHICH THE DEBT REFERS OR ANY OTHER SECURITY	NIL
8A.	WHETHER SECURITY INTEREST RELINQUISHED	NO
9.	DETAILS OF ANY ASSIGNMENT OR TRANSFER OF DEBT IN HIS FAVOUR	NIL



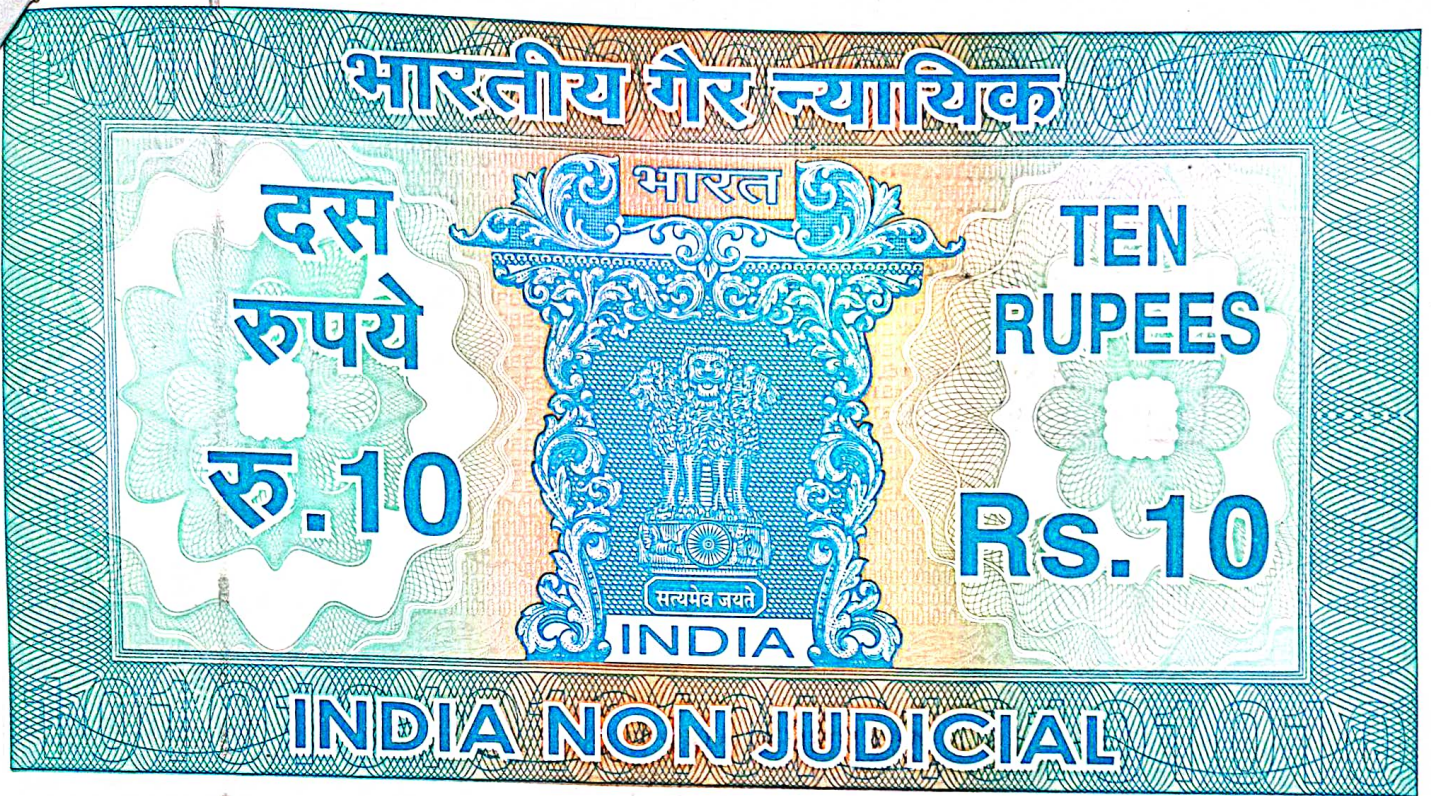
10.	DETAILS OF THE BANK ACCOUNT TO WHICH THE OPERATIONAL CREDITOR'S SHARE OF THE PROCEEDS OF LIQUIDATION CAN BE TRANSFERRED	ACCOUNT No 0082250010682. PUNJAB NATIONAL BANK. NEW MANICKTALA BRANCH, KOLKATA. IFSC- PUNB0008220 MICR No- 700027099
11.	LIST OUT AND ATTACH THE DOCUMENTS RELIED ON IN SUPPORT OF THE CLAIM.	(i) Power Purchase Agreement dated 20 th August 2007 between DVC and Adi Ispat Private Limited. (ii) Monthly Electricity Bills along with arrear bills issued by DVC. (iii) Ledger account / Working for computation of DVC showing default of M/s. Adi Ispat Private Limited in tabular form. (iv) Disconnection Notice dated issued to M/s. Adi Ispat Private Limited due to non-payment of dues.



Signature of operational creditor or person authorised to act on his behalf	<i>Biswajit Mondal</i>
Name in BLOCK LETTERS	BISWAJIT MONDAL
Position with or in relation to creditor	DEPUTY CHIEF ENGINEER (COMMERCIAL)
Address of person signing	Supriyo Apartment, Samarpally, Kestopur. Kolkata 700102

*PAN, Passport, AADHAAR Card or the identity card issued by the Election Commission of India.





पश्चिम बंगाल WEST BENGAL

60AB 859048



CHITTARANJAN GHOSH
Advocate cum Notary
E WB 235/2005
REGN NO. - 1301
High Court Calcutta

AFFIDAVIT

I, Shri Biswajit Mondal, son of Sunil Kumar Mondal, aged about 57 years, currently residing at Supriyo Apartment, Samarpally, Kestopur. Kolkata- 700 102, do solemnly affirm and state as follows:

1. The above-named corporate debtor was, at liquidation commencement date, that is, the 27th day of September 2022 and still is, justly and truly indebted to Damodar Valley Corporation (hereinafter referred to as DVC), in for the sum of Rs. 70017300/- (Rupees Seven Crores, Seventeen Thousand and Three Hundred only).
2. In respect of my claim of the said sum or any part thereof, I have relied on and the documents specified below:
 - a. Power Purchase Agreement dated 20th August 2007 between DVC and M/s. Adi Ispat Private Limited.
 - b. Monthly Electricity Bills along with arrear bills issued by DVC.
 - c. Ledger account/Working for computation of DVC showing default of M/s. Adi Ispat Private Limited in tabular form.

27 OCT 2022

Biswajit Mondal

Sold To.....
Name.....
Address.....
Rs.....
- 9 SEP 2021
C.M.M's Court,
2, Bankshall Street, Kol-1

50922
Chief Engr. (COML)
DVC
1/16, VIP Row
Kolkata

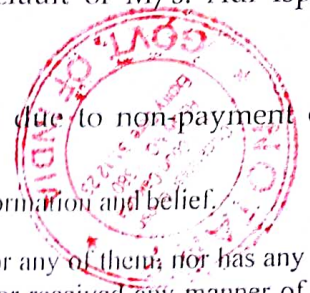
ABANISH KUMAR DAS
Govt. License Stamp Vendor
C. M. M.'S Court
2, Bankshall Street, Kol - 1



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- c. Ledger account/Working for computation of DVC showing default of M/s. Adi Ispat Private Limited in tabular form.
- d. Disconnection Notice issued to M/s. Adi Ispat Private Limited due to non-payment of dues.
- 3. The said documents are true, valid and genuine to the best of my knowledge, information and belief.
- 4. In respect of the said sum or any part thereof, I have not, nor have my partners or any of them nor has any person, by my/our order, to my/our knowledge or belief, for my/ our use, had or received any manner of satisfaction or security whatsoever, save and except the following:



Solemnly, affirmed at Kolkata on day, the 26th day of October 2022.

Biregjit Mondal
Deponent's signature

Before me,
Notary / Oath Commissioner



**Solemnly Affirmed and Declared
before me on Identification
CHITTARANJAN GHOSH
Regn. No. - 13801/31.12.18**

✓
CHITTARANJAN GHOSH
Advocate cum Notary
E WB 235/2005
REGN NO. - 13801
High Court, Calcutta

Chittaranjan Ghosh
Notary

27 OCT 2022



CHITTARANJAN GHOSH
Advocate cum Notary
E WB 235/2005
REGN NO - 13801
High Court Calcutta

VERIFICATION

I, Shri Biswajit Mondal, the Deponent hereinabove, do hereby verify and affirm that the contents of paragraphs 1 to 4 of this affidavit are true and correct to my knowledge and belief. Nothing is false and nothing material has been concealed therefrom.

Verified at Kolkata on this 26th day of October 2022

Biswajit Mondal
Deponent's signature



Solely Affirmed and Declared
before me on Identification
CHITTARANJAN GHOSH
Regn. No - 13801/31.12.18

Chittaranjan Ghosh
Notary

CHITTARANJAN GHOSH
Advocate cum Notary
E WB 235/2005
REGN NO.- 13801
High Court Calcutta

37 OCT 2022




भारत सरकार
Government of India


Biswajit Mondal
DOB : 30/11/1964
Male



6887 6505 7572

मेरा आरोग्य मेरी पहचान

Biswajit Mondal